

IN THE HIGH COURT OF JHARKHAND AT RANCHI

First Appeal No. 97 of 2018

Praveen Chandra --- --- Appellant

Versus

Seema Indu Singh Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Appellant : Mr. Girish Mohan Singh, Advocate

For the Respondent : Mr. Shravan Kumar, Advocate

13/21.07.2020 Mr. Girish Mohan Singh, learned counsel for the appellant and Mr. Shravan Kumar, learned counsel for the respondent are present through Video Conferencing.

Mediation has not been successful as per the report at Flag-X dated 29.06.2020 bearing Letter No. 790 submitted by learned Mediator, JHALSA.

Admit.

Call for the Lower Court Record in connection with Original Suit No. 294 of 2011 from the Court of learned Additional Principal Judge, Additional Family Court, East Singhbhum at Jamshedpur.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

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